

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.121/2009

Sub: Review of the order dated 30.4.2009 in Petition No. 131/2008- Determination of final transmission tariff including tariff on additional capital expenditure during 2007-08 for up-gradation of transfer capacity of Talcher-Kolar HVDC Bipole from 1.8.2007 to 31.3.2009 in Southern Region.

Date of hearing : 27.7.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Tamil Nadu Electricity Board, Chennai

Respondent : Power Grid Corporation of India Ltd. Gurgaon

Parties present : None

The petitioner, Tamil Nadu Electricity Board seeks review of the Commission's order dated 30.4.2009 in Petition No. 131/2008 filed by Power Grid Corporation of India Ltd. (PGCIL) for determination of final transmission tariff including tariff on additional capital expenditure during 2007-08 for up gradation of transfer capacity of Talcher-Kolar HVDC Bi-pole from 1.8.2007 to 31.3.2009 in Southern Region.

2. The petitioner vide its letter dated 23.7.2010 has expressed personal difficulties to appear before the Commission and requested to adjourn the matter.

3. The petition shall be re-notified for hearing on 7.9.2010.

sd/-
(T. Rout)
Joint Chief (Law)